

Privy Purses

**Shri Nath Ram Ahirwar:
Shri Shiva Chandra Jha:**

*1680. **Shrimati Tarkeshwari Sinha:**
Will the Minister of Home Affairs be pleased to state:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the statement by the Punjab Finance Minister that the State Government would examine the question of abolishing the allowance of princes and their relatives and formulate a definite policy about it;

(a) whether the recommendations made by the Education Commission have since been considered; and

(b) whether some other State Governments have also indicated to Government their intention to abolish the privy purses; and

(b) if so, the decisions taken by Government thereon?

(c) if so, the reaction of the Central Government thereto?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The recommendations of the Education Commission are under the consideration of the Government.

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The Government of India have seen press reports about the statement referred to. However, according to the information furnished by the State Government, they have made a budget provision of Rs. 6,53,020 for payment of these allowances during 1967-68.

इसराईल का राष्ट्रीय दिवस समारोह

* 1682. **श्री महाराज सिंह भारती :**
क्या गृह-कार्य मंत्री 14 जून, 1967 तारंकित प्रश्न संख्या 504 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि इसराईल के राष्ट्रीय दिवस पर हुए दंगों के बारे में सरकार द्वारा कराई गई जांच के क्या परिणाम निकले ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण): मामले की अभी तक जांच जारी है।

(b) and (c). Do not arise, as under article 291 of the Constitution privy purses are to be charged on and paid out of the consolidated Fund of India.

स्टाकहोम में प्रतिलिप्यधिकार सम्मेलन

Education Commission

*1681. **Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Yajna Datt Sharma:
Shri B. N. Kureel:
Shri K. Pradhani:
Shri Heerji Bhai:
Shri Hukam Chand Kachwal:
Shri Sidheshwar Prasad:
Shri Sradhakar Supakar:
Shri Swell:
Shri R. K. Birla:
Dr. Karni Singh:
Shri Kikar Singh:
Shri Kolai Birus:**

* 1683. **श्री यशवन्त सिंह कुशवाह :**
श्री हुकम चन्द कछवाय :
श्री निहाल सिंह :
श्री वी० चं० शर्मा :
श्री भद्राकार सूपकार :
श्री शिवचन्द्र झा :

क्या शिक्षा मंत्री 13 जून, 1967 के प्रत्य-सूचना प्रश्न संख्या 11 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या स्टॉकहोम में हुए प्रतिलिप्यधिकार सम्मेलन में किसे गये निर्णयों का इस बीच पता लग गया है,